

25. Kannad Sahakari Sakhar Karkhana Ltd., Kannad, District Aurangabad. (a) Whether there is any proposal to set up a coaching complex of the Railways at Nagarcoil in Tamil Nadu; and

(b) if so, the details thereof?

26. The malegaon Sahakari Sakhar Karkhana Ltd., malegaon B.K. P.O. Shivrinar, Taluk Baramati, District Pune.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, sir.

(b) Does not arise.

27. Bhogawati Sahakari Sakhar Karkhana Ltd., Tulshidasanagar, Taluk Basrsi, District Solapur.

[Translation]

**Accidents in Shakurbasti**

28. Kalambhar Vibhag Sahakari Sakhar Karkhana Ltd., Gandhinagar, District Nanded.

45. SHRI SURYANARAIN YADAV: Will the Minister of RAILWAYS be pleased to state:-

(a) the number of persons killed in the accidents in Shakurbasti cement siding in Delhi during the last three years;

29. Shree Vridheshwar Sahakari Sakhar Karkhana Ltd., Adinathnagar, P.O. Vridheshwar Factory, District Ahmednagar.

(b) the number of victims given compensation so far and the number of cases in which compensation is yet to be given; and

30. Samarth Sahakari Sakhar Karkhana Ltd., Ankushnagar, P.O. Wadigodri, Taluk ambad, District Jalna.

(c) the time by which compensation is likely to be given in the remaining cases?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) There was no casualty in any train accident in the Shakurbeti Cement Siding during the last three years ending December, 1991.

(b) and (c). Do not arise.

31. Yeshwant Sahakari Sakhar Karkhana Ltd., District Sangli.

**B. MODERNISATION**

**"Action against Industrial Units Causing Pollution"**

1. Godavari manar Sahakari Sakhar Karkhana Ltd., Shankarnagar, District Nanded.

46. SHRI MRUTYUNJAYANAYAK  
SHRI BARE LAL JATAV  
SHRI BIJOY KRISHNA  
HANDIQUE  
SHRI SOMJIBHAI DAMOR  
SHRI G.K.C. BALAYOGI

**Coaching Complex at Nagarcoil**

44. SHRI N. DENNIS: Will the Minister of RAILWAYS be pleased to state:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government have directed the states to take action against those industrial units which have not taken effective steps so far to check the pollution;

(b) if so, the details thereof;

(c) whether any guidelines have been laid down to the Government for sanctioning of industries in rural areas ensuring that adequate measures have been taken to release effluents only after refining them into the rivers and canals ; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH: (a) and (b). The Central Government has directed all polluting units to comply with the prescribed standards within a specified time-bound programme. The state Governments have been asked to implement the programme.

(c) and (d). The Government has prepared guidelines for siting of industries, including those in rural areas. It is stipulated that prime agricultural land should not be converted into industrial sites. Further, the land acquired by the unit should be sufficiently large to provide steps for appropriate treatment of wastewater in order to conform to the prescribed standards.

[English]

#### Non-Payment of Salaries to Teachers

47. SHRI DEVENDRA PRASAD YADAV:  
SHRI MUMTAZ ANSARI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether certain teachers of the

Delhi administration on their promotion as Vice-Principals in 1989 have not been paid their salaries of that post so far;

(b) if so, the number of promotees as Vice-Principals who have not yet been paid their salaries as Vice-principal;

(c) the reasons therefor; and

(d) the remedial steps proposed to be taken by the Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (d). Yes, Sir. There are 4 such cases. The pay of these Vice-Principals could not be fixed due to non-availability of necessary records and in one case, for want of non-regularisation of period of extraordinary leave. Delhi administration are attending to the matter on priority basis.

#### Production of contraceptive Pills

48. SHRI K.R. NARAYANAN:  
SHRI SHRAVAN KUMAR PATEL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether oral contraceptive pills developed by the Central Drug Research Institute, Lucknow called Centchroman or Saheli are produced in sufficient quantities in the country;

(b) if so, the details of facts about the licensed capacity for production and commercialisation of the pills and the quantity produced so far;

(c) whether it is proposed to produce in adequate quantities and popularise for family planning programme;

(d) whether there is any other birth